

GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO- 683**  
ANSWERED ON- 26/07/2023

**EDUCATION OF TRIBAL CHILDREN**

**683 Shri G.C. Chandrashekar:**

Will the Minister of *Education* be pleased to state:

- (a) whether Ministry has undertaken any survey to assess 'out of school children' from tribal community at Pan India level;
- (b) if so the details thereof State-wise/UT-wise;
- (c) the steps taken to enroll these tribal children in schools in the year 2022-2023; and
- (d) the allocation of funds under different schemes for education of tribal children, State wise?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(SMT. ANNPURNA DEVI)

(a) to (b): Education is in the Concurrent List of the Constitution and majority of the schools fall under the domain of the respective State/UT Government - the appropriate Government under the Right of Children to Free and Compulsory Education (RTE) Act, 2009.

The Department of School Education and Literacy is implementing an integrated centrally sponsored scheme for School education- Samagra Shiksha. The scheme provides support for the implementation of the RTE Act and has now been aligned with the recommendations of the National Education Policy (NEP) 2020. It aims to ensure that all children have access to quality education with an equitable and inclusive classroom environment which should take care of their diverse background, multilingual needs, different academic abilities and make them active participants in the learning process.

Under the Scheme, all the States and Union Territories (UTs) are required to conduct Household Survey for identification of Out of School Children (OoSC). This Department has developed an online module for compiling the data of OoSC identified by each State/UT and their mapping with Special Training Centres (STC) on the PRABANDH Portal. The concerned State/UT validates the child wise information of the identified OoSC and STC uploaded by the concerned Block Resource Centre of the State for monitoring the progress of mainstreaming of OoSC. As per the information uploaded by the concerned State/UT on the PRABANDH

portal (2022-23), the number of OoSC children at Elementary level (ST Children) is detailed in **Annexure I**.

(c): The Department of School Education and Literacy, through the Centrally Sponsored Scheme of Samagra Shiksha provides financial assistance to the States and UTs for carrying out various interventions to provide equitable and qualitative education, including up-gradation and running of Kasturba Gandhi Balika Vidyalayas, setting up of Netaji Subhash Chandra Bose Avasiya Vidyalayas, free uniforms to eligible children and free text books at elementary level, transport allowance and undertaking enrolment & retention drives. Further, special training for age appropriate admission of out of school children and residential as well as non-residential training for older children, seasonal hostels / residential camps, special training centres at worksites, transport/ escort facility are also supported to bring out of school children to the formal schooling system. The norms for special training is ₹ 6000/- per child per annum for non-residential training and ₹ 20,000/- per child per annum for residential training. Since 2021-22, financial assistance upto Rs. 2000 per annum is being provided for supporting Out of School Children including migrant children of age group of 16-19 years, belonging to socio economically disadvantaged groups, for completing their education through NIOS/SIOS, for accessing course materials and certification.

As informed by Ministry of Tribal Affairs (MoTA), it is administering the central sector scheme of Eklavya Model Residential School (EMRS) to provide quality upper primary, secondary, and senior secondary level education (Class 6th to 12th) to Scheduled Tribe (ST) students in remote areas to enable them to access the best opportunities in education and to bring them at par with the general population. National Education Society for Tribal Students (NESTS), an autonomous organization under Ministry of Tribal Affairs, manages and implements the scheme of EMRS. Government has decided to establish one EMRS in every block with more than 50% ST population and at least 20,000 tribal persons, subject to availability of suitable land to be provided by the State/UT Government. Accordingly, Ministry has set the target of establishing 740 EMRSs across the country. At present, a total number of 694 EMRSs have been sanctioned, out of which 401 schools are reported to be functional benefitting about 113275 tribal students. The capital cost for construction of EMRS is Rs.37.80 crores for plain areas which can go upto Rs. 48.00 crores in case of Northeast, Hilly and LWE affected areas. Recurring cost of Rs.1,09,000.00 per student per year is given to schools towards running and managing the school. Ministry releases funds to NESTS and NESTS further releases funds to States/ UTs/ PSUs/ Construction Agencies/ State Societies for construction and running of the EMRSs country wide.

Also, under ‘Pradhan Mantri Poshan Shakti Nirman’ (PM POSHAN) one hot cooked meal in Government and Government aided schools is provided to students at the elementary level of education, including Balvatika.

The Right of Children to Free and Compulsory Education (RTE) Act, 2009, mandates the respective State and Union Territory Government- which are the appropriate Government, to provide free and compulsory elementary education to every child of the age 6 to 14 years in a neighbourhood school.

Also, Section 10 of the RTE Act states that it shall be the duty of every parent or guardian to admit or cause to be admitted his or her child or ward, as the case may be, for elementary education in the neighbourhood school.

Further, Department of Higher Education is also implementing three Central Sector Schemes under the umbrella scheme “Pradhan Mantri Uchchatar Shiksha Protsahan [PM-USP] Yojana”, namely (i) Central Sector Scheme of Scholarship for College and University Students (CSSS); (ii) Special Scholarship Scheme for Jammu & Kashmir and Ladakh (SSS for J&K&L) (iii) Central Sector Interest Subsidy Scheme (CSIS). Under the CSSS and SSS for J&K&L, reservation is in place for tribal students. The Schemes inter-alia aims to improve gross enrollment ratio of the weaker section of society including SC, ST, OBC and PwD.

(d): The State-wise Central share of Grant-in-aid released by Ministry of Education under Samagra Shiksha in ST head for the FY 2022-23 is provided at Annexure II.

The Funds released by the Ministry of Tribal Affairs to National Education Society for Tribal Students (NESTS) during the FY 2022-23 is ₹ 1999.90 crore.

The State-wise Central share of Grant-in-aid released by Ministry of Education under PM POSHAN in ST head for the FY 2022-23 is provided at Annexure III.

The Scheme-wise details of fund released under ST Head for (i) Central Sector Scheme of Scholarship for College and University Students (CSSS); (ii) Special Scholarship Scheme for Jammu & Kashmir and Ladakh (SSS for J&K&L) (iii) Central Sector Interest Subsidy Scheme (CSIS) is as follows:

<b>Scheme</b>	<b>Fund released under ST Head in FY 2022-23 (₹ in cr.)</b>
Central Sector Scholarship Scheme for College and University Students (CSSS)	<b>5.55</b>
Special Scholarship Scheme for Jammu & Kashmir (SSS)	<b>12</b>
Central Sector Interest Subsidy Scheme (CSIS)	<b>80.43</b>

## ANNEXURE I

ANNEXURE REFERRED TO IN REPLY TO PARTS (A) TO (B) OF RAJYA SABHA UNSTARRED QUESTION NO. 683 TO BE ANSWERED ON 26<sup>TH</sup> JULY, 2023 ASKED BY HON'BLE MP SHRI G.C. CHANDRASHEKHAR REGARDING EDUCATION OF TRIBAL CHILDREN

<b>Status of Out of School Children (6-14 Years) –ST Children 2022-23</b>		
<b>Sl. No</b>	<b>State/UT</b>	<b>No. of ST Children</b>
1.	ANDAMAN AND NICOBAR ISLANDS	285
2.	ANDHRA PRADESH	4540
3.	ARUNACHAL PRADESH	193
4.	ASSAM	7286
5.	BIHAR	3221
6.	CHHATTISGARH	7617
7.	DADRA AND NAGAR HAVELI	106
8.	DELHI	8
9.	GUJARAT	27892
10.	HARYANA	83
11.	HIMACHAL PRADESH	23
12.	JAMMU AND KASHMIR	932
13.	JHARKHAND	3085
14.	KARNATAKA	643
15.	KERALA	860
16.	MADHYA PRADESH	9891
17.	MAHARASHTRA	2189
18.	MANIPUR	2482
19.	MEGHALAYA	4921
20.	MIZORAM	1843
21.	NAGALAND	611
22.	ODISHA	9356
23.	PUDUCHERRY	1
24.	RAJASTHAN	2140
25.	SIKKIM	28
26.	TAMIL NADU	2270
27.	TELANGANA	1178
28.	TRIPURA	542
29.	UTTAR PRADESH	4322
30.	UTTARAKHAND	69
31.	WEST BENGAL	1055
<b>TOTAL</b>		<b>99672</b>
<b>Source: PRABANDH</b>		

## ANNEXURE II

ANNEXURE REFERRED TO IN REPLY TO PARTS (D) OF RAJYA SABHA UNSTARRED QUESTION NO. 683 TO BE ANSWERED ON 26<sup>TH</sup> JULY, 2023 ASKED BY HON'BLE MP SHRI G.C. CHANDRASHEKHAR REGARDING EDUCATION OF TRIBAL CHILDREN

S. No.	State/UT	Samagra Shiksha Central Release under ST Head in FY 2022-23 (₹ in lakh)
1.	Andhra Pradesh	7584.85
2.	A & N Islands	440.57
3.	Assam	17815.50
4.	Bihar	3376.53
5.	Chandigarh	17.95
6.	Chhattisgarh	22884.90
7.	Daman & Diu	1972.56
8.	Delhi	86.87
9.	Goa	188.27
10.	Gujarat	17481.30
11.	HP	2888.89
12.	Jammu & Kashmir	3932.36
13.	Jharkhand	27074.90
14.	Karnataka	4269.63
15.	Kerala	493.03
16.	Ladakh	408.55
17.	Lakshadweep	424.78
18.	Madhya Pradesh	36540.80
19.	Maharashtra	10148.90
20.	Manipur	6715.49
21.	Meghalaya	26549.10
22.	Mizoram	11037.80
23.	Nagaland	23793.30
24.	Odisha	41370.00
25.	Rajasthan	26633.30
26.	Sikkim	7566.59
27.	Tamil Nadu	2592.67
28.	Telangana	13086.60
29.	Tripura	8503.17
30.	Uttar Pradesh	8327.53
31.	Uttarakhand	2111.20
32.	West Bengal	3790.98
	<b>Total</b>	<b>340108.81</b>

## ANNEXURE III

ANNEXURE REFERRED TO IN REPLY TO PARTS (D) OF RAJYA SABHA UNSTARRED QUESTION NO. 683 TO BE ANSWERED ON 26<sup>TH</sup> JULY, 2023 ASKED BY HON'BLE MP SHRI G.C. CHANDRASHEKHAR REGARDING EDUCATION OF TRIBAL CHILDREN

S. No.	State/UT	PM POSHAN Central Release under ST Head in FY 2022-23 (₹ in lakh)
1.	Andhra Pradesh	2644.91
2.	A&N Islands	31.19
3.	Arunachal Pradesh	1268.99
4.	Assam	12696.04
5.	Bihar	1398.10
6.	Chandigarh	2.66
7.	Chhattisgarh	16388.92
8.	D&N H & Daman & Diu	515.55
9.	Delhi	79.65
10.	Goa	127.24
11.	Gujarat	4635.21
12.	Himachal Pradesh	284.40
13.	Jammu & Kashmir	1072.51
14.	Jharkhand	10050.13
15.	Karnataka	2679.38
16.	Kerala	532.42
17.	Ladakh	202.25
18.	Lakshadweep	82.59
19.	Madhya Pradesh	8824.51
20.	Maharashtra	13780.67
21.	Manipur	1163.36
22.	Meghalaya	9195.75
23.	Mizoram	2906.55
24.	Nagaland	2796.28
25.	Odisha	16811.27
26.	Punjab	1.87
27.	Rajasthan	6035.14
28.	Sikkim	416.80
29.	Tamil Nadu	619.86
30.	Telangana	1965.18
31.	Tripura	2644.76
32.	Uttar Pradesh	1013.90
33.	Uttarakhand	336.86
34.	West Bengal	10531.62
	<b>Total</b>	<b>133736.52</b>

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